

ऐसी स्थिति में मध्य प्रदेश के हिस्से का 9000 टन खाद्य तेल अब तक मध्य प्रदेश को नहीं मिला है, जिसके कारण मध्य प्रदेश के आम उपभोक्ता को अकारण महंगा तेल खरीदने के लिए बाध्य होना पड़ रहा है। अतएव केन्द्र सरकार मध्य प्रदेश को शीघ्र खाद्य तेल का प्रदाय करे।

यह विषय भी अगले सप्ताह की चर्चा में आना चाहिए।

MR. DEPUTY-SPEAKER: You should be brief, so that you do not waste the time of the House. It is only in the interest of the Opposition. Yesterday I did not call many of the Members from the Opposition. Shri Chitta Basu is an example. Therefore, I want that you should be very careful in spending the time of the House.

SHRI BHISHMA NARAIN SINGH: Sir, I am extremely grateful to the Hon. Members for the valuable suggestions they have made. I will go through the proceedings and as usual, Sir, if I think proper, then I will bring to the notice of the Business Advisory Committee.

13A09 hrs.

ELECTION TO COMMITTEE

CENTRAL ADVISORY COMMITTEE FOR THE NATIONAL CADET CORPS

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): Sir, I beg to move:

“That in pursuance of Section 12(1) of the National Cadet Corps Act, 1948, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members of the Central Advisory Committee for the National

Cadet Corps for a term of one year from the date of election, subject to the other provisions of the said Act and the Rules made thereunder.”

MR. DEPUTY-SPEAKER: The question is:

“That in pursuance of Section 12(1) of the National Cadet Corps Act, 1948, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members of the Central Advisory Committee for the National Cadet Corps for a term of one year from the date of election, subject to the other provisions of the said Act and the Rules made thereunder.”

The motion was adopted.

MR. DEPUTY-SPEAKER: There is a request from the Government that we could take up the Bill of Mr. Sathe.

SHRI RAMAVATAR SHASTRI: (Patna): No, it will take at least half-an-hour.

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): I am just requesting. We can break for lunch after finishing this.

(Interruptions)

SHRI RAMAVATAR SHASTRI: It is not the rule. How can you extend.

MR. DEPUTY-SPEAKER: Yes, the House adjourns to meet at 2.10 p.m.

13.10 hrs.

The Lok Sabha then adjourned for Lunch till ten minutes past fourteen of the Clock.